

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1246
ANSWERED ON:01.08.2005
INDUS WATER TREATY
Verma Shri Ravi Prakash

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether there are many unreasonable provisions in the Indus Water Treaty;
- (b) if so, whether there is a need for a fresh thinking on the Indus Waters Treaty to take into account the factors creating legal and equity right in water sharing as per international practices; and
- (c) if so, the measures taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

(a) No, Sir.

(b) & (c) Do not arise in view of the answer to part (a) of the question.